

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 466/18 in DFR No. 825/18 (IA 466/18 – Delay in filing)	M/s Aryan MP Power Generation Pvt. Ltd. Vs. Central Electricity Regulatory Commission & Ors.	825/2018 Dated 28/02/2018	10/04/2018		24/04/2018 Court-II
02.	IA 468/18 in DFR No. 1145/18 (IA 468/18 – Delay in filing)	Bhagyodya Motors Private Ltd. Vs. Gulbarga Electricity Supply Company Limited & Anr.	1145/2018 Dated 27/03/2018	11/04/2018		24/04/2018 Court-II
03.	IA 471/18 & IA 472/18 in DFR No. 3867/17 (IA 471/18 – Delay in re-filing & IA 472/18 – For acceptance of re-filed paper books)	Jindal Stainless Limited Vs The Bureau of Energy Efficiency, Ministry of Power, Government of India & Ors.	3867/2017 Dated 13/11/2017	11/04/2018		25/04/2018 Court-II

Dated: 19/04/2018

**By Order
Sd/-
Dy. Registrar**